GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION No-1501
TO BE ANSWERED ON 28.07.2023

AYUSHMAN BHARAT HEALTH ACCOUNTS

1501 : SHRI ANTO ANTONY:

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

(a) whether the Government is issuing Ayushman Bharat Health Account (ABHA) cards;
(b) if so, the details thereof including the salient features of ABHA cards;
(c) the eligibility criteria set to avail the benefits of ABHA Cards;
(d) whether Aadhaar Card Number is mandatory for obtaining ABHA Cards and if so, the details thereof;
(e) whether the Government has any statistics regarding number of ABHA Cards issued so far; and
(f) if so, the details of number of cards issued so far, State/UT-wise?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(PROF. SATYA PAL SINGH BAGHEL)

(a) to (f)
Government of India has launched Ayushman Bharat Digital Mission (ABDM) with a vision to create national digital health ecosystem. It aims to create a platform enabling interoperability of health data within the health ecosystem to create longitudinal Electronic Health Record (EHR) of every citizen.

To ensure participation of citizen, Ayushman Bharat Health Accounts (ABHAs) numbers are created. ABHA cards may be issued digitally or in the form of a hardcopy. Salient features of ABHA cards include:

i.   Unique Health Identifier as a random 14-digit number,
ii. Single source of truth of Health Information,
iii. Secure consent-driven sharing of health data,
iv. Voluntary opt-in and out-out,
v.   Reduced prescription and clinical errors,
vi. Inclusive access for all, to the Digital Health ecosystem,
vii. Structured health ecosystem and,
viii. Easy access to health schemes.

Every citizen of India is eligible to get the benefits of an ABHA card. AADHAAR card number is not mandatory and is only one of the options to create an ABHA card.

As on 20th July 2023, a total of 43,01,89,100 ABHA Numbers/ ABHA cards have been created. State/UT-wise details attached in Annexure – A.

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S. No	State Name	ABHA created*
1	Uttar Pradesh	4,29,67,542
2	Andhra Pradesh	4,10,49,333
3	Madhya Pradesh	4,04,43,547
4	Gujarat	3,13,54,937
5	Maharashtra	2,99,77,176
6	West Bengal	2,90,65,972
7	Odisha	2,49,29,736
8	Karnataka	2,35,65,701
9	Rajasthan	2,08,48,624
10	Chhattisgarh	1,78,55,656
11	Bihar	1,75,33,843
12	Assam	1,63,43,552
13	Kerala	1,38,48,109
14	Telangana	98,02,243
15	Haryana	89,54,742
16	Delhi	73,74,571
17	Jammu & Kashmir	70,30,837
18	Jharkhand	68,17,036
19	Tamil Nadu	65,63,360
20	Uttarakhand	57,93,800
21	Punjab	56,81,459
22	Himachal Pradesh	19,71,031
23	Puducherry	9,07,472
24	Chandigarh	6,05,021
25	The Dadra & Nagar Haveli and Daman & Diu	5,47,296
26	Nagaland	5,25,482
27	Manipur	5,24,867
28	Tripura	5,21,601
29	Andaman & Nicobar Islands	4,22,196
30	Goa	4,03,451
31	Meghalaya	3,96,111
32	Mizoram	3,60,509
33	Sikkim	3,31,074
34	Ladakh	2,90,492
35	Arunachal Pradesh	2,24,928
36	Lakshadweep	74,031

*1,42,81,762 ABHA numbers were created through the CoWin portal. The details of the states against various ABHAs have not been populated as it is no mandatory field.